

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION
THE 12th JANUARY 2017

No. 02 A: The Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 05 of the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 st increment
01.	02.	03.	04.	05.
1.	Sri Mithilesh Kumar Singh, S.D.J.M., Bokaro	26.04.2011	09.09.2016	09.09.2016
2.	Sri Sanjay Kumar Singh No. III, S.D.J.M., Deoghar	26.04.2011	09.09.2016	09.09.2016
3.	MS. Archana Kumari, S.D.J.M.-cum- Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Daltonganj	21.04.2011	09.09.2016	09.09.2016
4.	Sri Chandan, J.M.-cum-Judge Incharge-cum- Addl. Civil Judge (Junior Division), Daltonganj	24.01.2011	09.09.2016	09.09.2016
5.	Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Junior Division), Ghatshila (Jamshedpur)	26.04.2011	09.09.2016	09.09.2016
6.	Sri Amit Kumar Vaish, Administrative Officer, Judicial Academy Jharkhand, Ranchi	26.04.2011	09.09.2016	09.09.2016
7.	Sri Sunil Dutta Dwivedi, Civil Judge (Junior Division), Bokaro	25.04.2011	09.09.2016	09.09.2016
8.	Sri Manoranjan Kumar No. I, S.D.J.M.-cum- Judge Incharge-cum-P.M. (J.J. Board), Jamtara	20.04.2011	09.09.2016	09.09.2016
9.	Sri Rajiv Tripathi, Railway Judicial Magistrate, Daltonganj	25.04.2011	09.09.2016	09.09.2016
10.	Ms. Sushila Soreng, S.D.J.M.-cum- Civil Judge (Junior Division)-Judge Incharge-cum-P.M. (J.J. Board), Khunti	31.01.2011	09.09.2016	09.09.2016

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

12-01-17

Memo No. _____/Apptt

Dated Ranchi the _____ January, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 129 /Apptt.

Dated Ranchi the 2nd January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Director, Judicial Academy Jharkhand, Ranchi for information and (**communication to the Officers concerned**)

() - for PDJs & Director, Judicial Academy Jharkhand


12-01-17
Registrar General